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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. NO. 2468 of 1992

New Delhi this the 12th day of November, 1997

HON'BL MR. K. MUTHUKUMAR, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Veena Wadhwa

W/o Shri B.K. Wadhwa
Date of birth: 10.11.1962,
R/o CD/56-D - G/8 Area,
Rajouri Garden Extension,
New Delhi-110 064.

..Applicant

None for the applicant.

Versus

1. Union of India through
The Secretary,
Department of Personnel & Training,
North Block,
New Delhi-110 011.
2. The Registrar,
Central Administrative Tribunal,
Principal Bench,
Faridkot House,
New Delhi-110 001.
3. The Secretary,
Ministry of Surface Transport,
Transport Bhawan,
Parliament Street,
New Delhi-110 001

...Respondents

By Advocate Shri N.S Mehta.

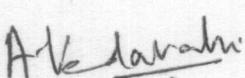
ORDER (ORAL)

HON'BLE MR.K. MUTHUKUMAR, MEMBER (A)

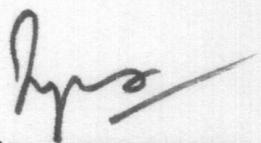
The learned counsel for the respondents
has produced the Office Order dated 26.4.1995
by which the resignation of the applicant to the
post of Stenographer Grade 'D' in the Principal

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Bench of the Central Administrative Tribunal has been accepted with effect from 26.4.1995. In any case, no one appears for the applicant to press the application. In the circumstances, since no one appears for the applicant, the application is dismissed for default and non-prosecution.


(DR.A. VEDAVALLI)

MEMBER (J)


(K MUTHUKUMAR)

MEMBER (A)

Rakesh